

DIVISION BENCH  
COURT - II

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/70(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>GURUNANAK EDUCATIONAL TRUST<br/>VS<br/>BOUGAINVILLA HOUSING &amp; INFRASTRUCTURE PRIVATE<br/>LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 7</b>  |

**Appearance (via video conferencing/physically)**

Mr. Jishnu Chowdhury, Adv. ] For the Financial Creditor

Mr. Amit Kumar Nag, Adv. ]

Ms. Ranjabati Ray, Adv. ]

Mr. Subhadeep Basak, Adv. ]

Mr. Sankarsan Sarkar, Adv. ] For the Corporate Debtor

Mr. Tanmoy Sett, Adv. ]

Mr. Birendra Kumar Tripathi, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Last Chance is given to file reply affidavit within a period of one week. Failing which right shall stand closed.
3. List the matter for argument on **26.06.2024**.
4. Rejoinder if any, be filed within a period of seven days.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**